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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 280/2017 In T.P. No.63/560(6)/NCLT/AHM/2017(New)
C.P. No. 543/560(6)/NCLT/AHM/2016(Old)**


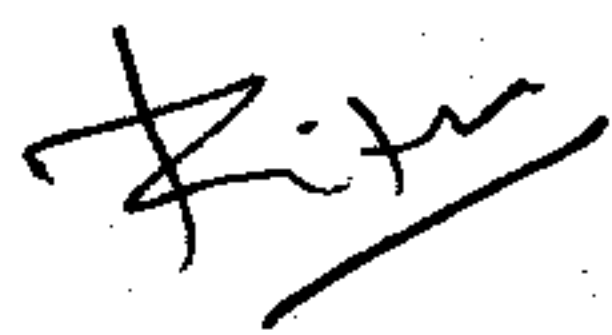
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Shobhashree Spinners Pvt. Ltd. & Ors.
V/s.
Registrar of Companies, Ahmedabad

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Megha Jani Di Shilpi Thaper	Adv. PCS	Shobhashree spinners Pvt. Ld. Shilpi Thaper & Anor. - PCS.	
2.	NAVIN PAHWA WITH RITU SHAH (FOR THAKKAR AND PAHWA)	SR. ADV	RESPONDENT	

ORDER


Learned Advocate Ms. Megha Jani with Learned PCS Ms. Shilpi Thaper present for Applicant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents (Shareholder) in IA 280/2017.

This application is filed by the Appellant seeking permission to file rejoinder.

Learned Senior Counsel appearing for Respondent Shareholder stated no objection to receive the rejoinder.

Permission granted.

Application is disposed of accordingly.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.